

**GOVERNMENT OF INDIA  
MINES  
LOK SABHA**

UNSTARRED QUESTION NO:2810  
ANSWERED ON:12.12.2006  
ALLOTMENT OF MINES  
Singh Shri Chandrabhan Bhaiya

**Will the Minister of MINES be pleased to state:**

- (a) The number of applications for the allotment of mines lying pending for approval with the Union Government ;
- (b) If so, the reasons therefor ;
- (c) Whether the disposal of applications sent for No Objection Certificate by the State Governments takes a lot of time ;
- (d) If so, the criteria fixed in this regard; and
- (e) The reasons for delay in clearance of such proposals ?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF MINES (DR. T. SUBBARAMI REDDY)

(a)to(e) : The details of mineral concession proposals lying pending for approval with the Union Government along with the present status of the proposals and reasons of their pendency are maintained on website of Ministry of Mines, i.e. <http://www.mines.nic.in>. As on 8.12.2006, a total number of 232 proposals from various State Governments seeking approval of Central Government for grant of mining lease are pending in the Ministry of Mines. The mineral concession proposals received in Ministry of Mines are examined as per the provisions of the Mines and Minerals (Development and Regulation) Act, 1957 and the rules made thereunder, and decisions thereon are taken after consulting Geological Survey of India, Indian Bureau of Mines, Department of Atomic Energy etc. wherever required. In many cases, additional information/clarification is also sought from concerned State Government. Therefore, it is not possible to indicate the exact time frame that would be required to clear the pending proposals.